



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.7969/2020
(S.W.P. No.2227/2012)

Monday, this the 18th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Smt. Tashi Lamo, Aged about 52 years, W/o Senam Tsewanig, R/o Sbendyag Leh.
2. Sh. Gigmat Dorjay, Aged about 45 years, S/o Rigzen Namgiyal, R/o Khailsi Leh.

...Applicants

(Mr. Sajad A Geelani, Advocate)

Versus

1. State of J&K through Commissioner Secretary to Govt; Rural Development Department, Civil Secretariat, Srinagar.
2. Ladakh Autonomous Hill Development Council Leh through Deputy Commissioner Leh.
3. Assistant Commissioner Dev; Project Officer (Wage) Leh.
4. Executive Engineer, REW, Office, Leh.

...Respondents

(Mr. Raghu Mehta, Senior Central Govt. Standing Counsel)



O R D E R (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicants submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 18, 2021

/sunil/dsn/sd/shakhi